

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 54
(To be answered on the 2nd February 2017)**

DGCA NOTICES TO AIRLINES

54. SHRIMATI V. SATHYA BAMA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Directorate General of Civil Aviation (DGCA) has issued notices to the airlines which have failed to carry out operations;
(b) if so, the details thereof;
(c) whether the DGCA has given 15 days time to the airlines to respond; and
(d) if so, the response received by it from the airlines which have failed to carry out operations?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (d) DGCA has issued Show Cause Notices to M/s Air Pegasus for stopping their operations due to de - registration of aircraft and 15 days time was given to the airline to respond

M/s Air Pegasus replied that they have temporarily suspended their operations due to financial difficulties including non - payment of lease rental, non - availability of Commanders & de - registration of their aircraft. Therefore, M/s Air Pegasus AOP was suspended with effect from 08/11/2016.
